

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

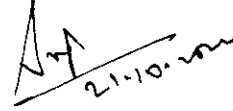
**NOTIFICATION**

Dated Guwahati, the 21<sup>st</sup> October, 2024

**In continuation of this Registry's notification dated 10<sup>th</sup> June, 2024, the following Guidelines and procedures are issued for consideration of the matter regarding the competent authority for granting permission for private foreign travel by Member Secretaries of State Legal Services Authorities, Secretaries of District Legal Services Authorities, Judicial Officers posted in the Judicial Department and Judicial Officers on deputation in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh:-**

- (i) In the case of Judicial Officers posted as Secretary, Joint Secretary and Deputy Secretary working in the Judicial Department, Government of Assam/ Nagaland/ Arunachal Pradesh/Mizoram (irrespective of nomenclature of the post held); the Judicial Officers on deputation in the Hon'ble Supreme Court of India and/or any other Government Department, including the officer on deputation in the office of Lokayukta, Assam/ Nagaland/ Arunachal Pradesh/ Mizoram, the officer concerned, before proceeding for the travel, shall intimate the Registrar General of Gauhati High Court, Principal Seat.
- (ii) In the case of the Judicial Officers on deputation in the Judicial Academy, Assam, the officer concerned seeking permission for private foreign travel shall apply to the Gauhati High Court, Principal Seat. The application shall be routed through the Hon'ble Judge, In-Charge Training, and the same shall then be placed before Hon'ble the Chief Justice for final approval.
- (iii) In the case of Judicial Officers posted as Member Secretary/Deputy Secretary/Under Secretary of State Legal Services Authorities of Assam/ Nagaland/ Arunachal Pradesh/ Mizoram as well as the Secretaries of District Legal Services Authorities of Assam/ Nagaland/ Arunachal Pradesh/ Mizoram, the officer concerned seeking permission for private foreign travel shall apply to the Gauhati High Court, Principal Seat. The application shall be routed through the Executive Chairman of the concerned State Legal Services Authority, and the same shall then be placed before Hon'ble the Chief Justice for final approval.

- (iv) In the case of all other Judicial Officers, the concerned officer seeking permission for private foreign travel shall apply for the same to the Gauhati High Court, Principal Seat. The application shall be routed through the concerned Hon'ble Portfolio Judge, and the same shall then be placed before Hon'ble the Chief Justice for final approval.

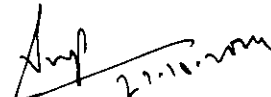


**REGISTRAR GENERAL**

**Memo No. No.HC.VII-161/10381/2024/A. Dated 21.10.2024**

Copy to:-

1. The L.R.-cum- Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, for information
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The Registrar, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
5. The District and Sessions Judge, \_\_\_\_\_
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Member Secretary, State Legal Services Authority, Assam/Nagaland/ Mizoram/Arunachal Pradesh
8. Secretary, District Legal Services Authority, \_\_\_\_\_
9. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
12. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
13. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.



**REGISTRAR GENERAL**